

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 124

CP No. 11/Chd/Hry/2024

**IN THE MATTER OF:**

I2r Consulting Pvt. Ltd.

...Petitioner

Vs.

Ministry of Corporate Affairs

...Respondent

**Under Section:** 131, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 26.07.2024.

-sd-  
Court Officer

May 08, 2024  
SM